

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 3

**C.P. (IB)/302(MB)2022**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **06.06.2024**

NAME OF THE PARTIES : **Unity Small Finance Bank Ltd.**

**VS**

**Shree Uttam Steel and Power Limited**

**For FC** : Adv. Aishwarya V i/b K S Legal & Associates

**For CD** : Mr. Shreyas Lele a/w Mr. Dhiraj Mhetre i/b M/s. Khaitan Legal Associates

**Section 7 of IBC**

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**ORDER**

Counsel for FC submits that the settlement is yet to be concluded and she requests for time for hearing. Allowed as a last chance. If settlement is not reported on the next date listing, **the matter will be heard finally. List on 20.06.2024.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

RV